

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3017
ANSWERED ON:12.08.2010
EQUAL OPPORTUNITIES COMMISSION
Ahir Shri Hansraj Gangaram

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the requisite draft for constitution of equal opportunities commission has been prepared;and
- (b) if so, the details of the main points of the said draft?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a)and(b): An expert group set up to examine and determine the structure and functions of an Equal Opportunity Commission (EOC) has submitted it's report along with a draft EOC Bill. The proposal along with the draft Bill for setting up of EOC is under consideration of the Government.